



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

49	<a href="#">WP(C)/4242/2023</a>	RANJIT KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. S K DAS (R-7) MR D BARMAN (R-7) SC, GHC
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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
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8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
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23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
24)	MR. FIRUZ KHAN	05-06-2024	To	05-06-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
62	<a href="#">WP(C)/947/2024</a> FIXED	MD. IMRAN CHOUDHURY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
63	<a href="#">WP(C)/1460/2024</a> FIXED	RITA SUKLABAI DYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
64	<a href="#">WP(C)/2271/2024</a> FIXED	JIBAN CH. CHOUDHURY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA	SC, SEC. EDU. SC, BTC
65	<a href="#">WP(C)/2926/2024</a> B/O	FAROQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
66	<a href="#">WP(C)/2932/2024</a> B/O	ASIR UDDIN AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM S HOQUE	SC, ELEM. EDU GA, ASSAM SC, SSA
67	<a href="#">WP(C)/2935/2024</a> B/O	RAHUL THAKUR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH MS. S NATH MR. C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
<b>ORDERS</b>				
68	<a href="#">Cont.Cas(C)/70/2018</a> FIXED	RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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24)	MR. FIRUZ KHAN	05-06-2024	To	05-06-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
46 <a href="#">W.P.(Cri.)/12/2024</a> FIXED	LHINGNEICHONG HAOKIP <b>Versus</b> THE UNION OF INDIA AND 2 ORS	M K BORAH MS. P. KASHYAP	MR. K K PARASAR DY.S.G.I. PP, ASSAM SC, NCB

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
37	<a href="#">WP(C)/2751/2024</a> FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY
38	<a href="#">WP(C)/2934/2024</a> B/O	M/S FEEDBACK INFRA PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS N MAHANTA N GAUTAM	SC, NHIDC

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	<a href="#">WP(C)/2798/2024</a> FIXED	NAVAJIT BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, P H E
57	<a href="#">WP(C)/2928/2024</a> B/O	HEAD CONSTABLE -GD (MAH) MALATI DEVI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
58	<a href="#">WP(C)/2933/2024</a> B/O	RAMUDGAR YADAV <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	DY.S.G.I. SC, F C I
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
59	<a href="#">I.A.(Civil)/1696/2024</a> (CONNECTED WITH ITEM NO.50 IN THE DAILY LIST), B/O in Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN <b>Versus</b> NIRAJ VERMA AND ORS	MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
<b>ADMISSION</b>				
60	<a href="#">WP(C)/1600/2021</a> PART-HEARD, BY SLIP	SIRANJU KEWOT AND 13 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
61	<b>WITH</b> <a href="#">WP(C)/1924/2021</a>	RAM PRABESH MAHATO AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
62	<b>WITH</b> <a href="#">WP(C)/1938/2021</a>	JOGENDRA SAHANI AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
63	<b>WITH</b> <a href="#">WP(C)/2640/2021</a>	MAHESH SARMA AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

64 **WITH**  
[WP\(C\)/2737/2021](#) RAJ KUMAR SAH AND 11 ORS MR A DASGUPTA SC, F C I  
**Versus** MS B DAS  
FOOD CORPORATION OF INDIA AND 6  
ORS

65 **WITH**  
[WP\(C\)/2743/2021](#) KUSHO SAHANI AND 12 ORS MR A DASGUPTA SC, F C I  
**Versus** MS B DAS  
FOOD CORPORATION OF INDIA AND 6  
ORS

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
52	<a href="#">FAO/63/2023</a> B/O	RUPTI OJAH <b>Versus</b> SARASWATI OJAH AND 5 ORS.	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO MS A MESEN	
<b>MOTION</b>				
53	<a href="#">Tr.P.(C)/42/2024</a> FIXED	JESMINA PARBIN <b>Versus</b> ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
54	<a href="#">CRP(IO)/181/2024</a> CAVT. NO.03912/024, B/O	HEMANTA DUTTA AND ANR <b>Versus</b> DADUL BHATTA AND ANR.	MR DEBA SARMAH MS N SHYAM	MR H NATH FOR CAVEATOR
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
55	<a href="#">RSA/70/2024</a> FIXED	NILU GOGOI @ NILU GOGOI CHETIA <b>Versus</b> LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1253/2024</a> <b>in RSA/70/2024</b>	NILU GOGOI @ NILU GOGOI CHETIA <b>Versus</b> LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
<b>ORDERS</b>				
56	<a href="#">I.A.(Civil)/1536/2019</a> FIXED <b>in RSA/4434/2019</b>	KHALEDA BEWA @ BEGUM AND 2 ORS <b>Versus</b> MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER	MR F KHAN MS D BARUAH MS BISMITA BARMAN
	<b>WITH</b> <a href="#">RSA/4434/2019</a> (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS. <b>Versus</b> MUSTIKA YESMIN	MR F Z MAZUMDER	
57	<a href="#">I.A.(Civil)/1893/2020</a> <b>in RSA/121/2009 (D/O), FIXED</b> <b>in RSA/121/2009</b>	MD. RABIZUL ALI LASKAR AND 2ORS. <b>Versus</b> MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	MR. M L PANDIA (R-1,2,3,5) MR. M R SODIAL (R-1,2,3,5) MR. N B P SINGHA (R-1,2,3,5)

	<b>WITH</b> <a href="#">I.A.(Civil)/1894/2020</a>	MD. RABIZUL ALI LASKAR AND 2 ORS. <b>Versus</b> MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	
58	<a href="#">I.A.(Civil)/775/2022</a> FIXED in RSA/1257/2022 <b>WITH</b> <a href="#">RSA/1257/2022</a> (Filing Number)	LAL BABU SAH <b>Versus</b> MANESHWAR THAKUR AND ANR.	MR. S P ROY MS S DAS	MR. S BISWAS (R1,2) MS D DEVI (R1,2)
59	<a href="#">Review.Pet./107/2023</a> WITH LCR, FIXED	LAL BABU SAH <b>Versus</b> MANESHWAR THAKUR AND ANR. B UNION OF INDIA <b>Versus</b> SMTI MANANI DAS AND 4 ORS.	MR. S P ROY  MR. K GOGOI	
60	<b>WITH</b> <a href="#">MFA/54/2023</a>	UNION OF INDIA <b>Versus</b> MAMANI DAS AND 4 ORS.	MR. K GOGOI	
61	<a href="#">I.A.(Civil)/2319/2023</a> FIXED in Intest.Cas./7274/2023 <b>WITH</b> <a href="#">Intest.Cas./7274/2023</a> (Filing Number)	SEWALI NATH BARUAH AND 2 ORS. <b>Versus</b> SANGITA BARUAH	DR. B N GOGOI	MR. S S BAROOAH
62	<a href="#">Mat.App./4/2024</a> FIXED <b>WITH</b> <a href="#">I.A.(Civil)/437/2024</a> in Mat.App./4/2024 <b>WITH</b> <a href="#">I.A.(Civil)/1476/2024</a> in Mat.App./4/2024	SEWALI NATH BARUAH AND 2 ORS. <b>Versus</b> SANGITA BARUAH A XXXXXXXX <b>Versus</b> XXXXXXXX XXXXXXXX <b>Versus</b> XXXXXXXX XXXXXXXX	DR. B N GOGOI  MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM  MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM  MS. S KANUNGOE	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY  MR. A M BARBHUIYA
<b>HEARING</b>				
63	<a href="#">RSA/35/2018</a> WITH LCR, B/O	PHANI CHANDRA DAS <b>Versus</b> SUNIL DAS and ANR	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. J I BORBHUIYA (R1 AND 2) MS F BEGUM (R1 AND 2) MR. L MOHAN (R1 AND 2)
64	<a href="#">RSA/132/2018</a> BY SLIP	ABDUL HANIF AHMED and 3 ORS <b>Versus</b> MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R-1-3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024

10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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24)	MR. FIRUZ KHAN	05-06-2024	To	05-06-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>			
52 <a href="#">WP(C)/1722/2024</a> FIXED	GAIL (INDIA) LTD AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, GST DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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24)	MR. FIRUZ KHAN	05-06-2024	To	05-06-2024



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[ For Wednesday,5th June 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
52	<a href="#">RFA/41/2024</a> CAVT. NO.04632/024, B/O	RASHNA SARMA <b>Versus</b> DHIREN SHARMA AND ANR.	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	J SHARMA G. DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1697/2024</a> in RFA/41/2024	RASHNA SARMA <b>Versus</b> DHIREN SHARMA AND ANR.	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	J SHARMA G. DAS FOR CAVEATOR
53	<a href="#">RFA/42/2024</a> CAVT. NO.04632/024, B/O	RASHNA SARMA <b>Versus</b> DHIREN SHARMA AND 2 ORS.	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
<b>ORDERS</b>				
54	<a href="#">I.A.(Civil)/302/2021</a> B/O in MACApp./1068/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> FUL KHATUN AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> <a href="#">MACApp./1068/2021</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> FUL KHATUN AND 2 ORS. E	MS. R D MOZUMDAR	
55	<a href="#">Intest.Cas./5/2023</a> WITH LCR, FIXED	RAJANI SAIKIA AND ANR. <b>Versus</b> GUNOMONI SAIKIA AND 8 ORS.	MR R SENSUA MR D BORAH	MR P DEKA (r-1,2) MR. B BORAH (r-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/989/2023</a> in Intest.Cas./5/2023	RAJANI SAIKIA AND ANR. <b>Versus</b> GUNOMONI SAIKIA AND 8 ORS.	MR R SENSUA MR D BORAH	

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
24)	MR. FIRUZ KHAN	05-06-2024	To	05-06-2024



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[ For Wednesday,5th June 2024]

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BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./1240/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAVINDRA RAY AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	SC, NCB
6	<a href="#">Bail Appln./1433/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MUKESH YADAV <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
7	<a href="#">Bail Appln./1475/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SAIP UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
51	<a href="#">Crl.A./164/2012</a>	NAMAR ALI LASKAR and ANR <b>Versus</b> THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	MR. K BAISHYA(ADDL.PP, ASSAM)
<b>BAIL HEARING (BA)</b>				
52	<a href="#">Bail Appln./1455/2024</a> FIXED.	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	PP, ASSAM
53	<a href="#">Bail Appln./1477/2024</a> WITH CASE RECORD (SCANNED COPY), B/O	KHUSHDEEP BANSAL <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
<b>ORDERS</b>				
54	<a href="#">I.A.(Crl.)/772/2023</a> B/O in Crl.Rev.P./8485/2023	PODUM BHUYAN <b>Versus</b> SHILPA RANI BURHAGOHAIN AND ANR	MR M RAHMAN MS A HUSSAIN S AHMED	MR. B BURAGOHAIN (R-1) MR. N S LASKAR (R-1) MD. A A HUSSAIN (R-1) PP, ASSAM (R-2)
	<b>WITH</b> <a href="#">Crl.Rev.P./8485/2023</a> (Filing Number)	PODUM BHUYAN <b>Versus</b> SHILPA RANI BURHAGOHAIN AND ANR H	MR M RAHMAN	
55	<a href="#">I.A.(Crl.)/71/2024</a> WITH OFFICE NOTE, B/O in Crl.A./527/2024	RAJESH BAG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N N UPADHYAYA MR A K SHARMA MR. S SHARMA OWEN. C	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./527/2024</a> (Filing Number)	RAJESH BAG <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR N N UPADHYAYA	
	<b>WITH</b> <a href="#">I.A.(Crl.)/528/2024</a> (Filing Number)	RAJESH BAG <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR N N UPADHYAYA	

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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3)	MR D K DAS	20-05-2024	To	10-06-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 19

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
57	<a href="#">MACApp./657/2017</a> WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A S CHOUDHURY (R1-R3) MR. R ISLAM (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/4276/2017</a> in <a href="#">MACApp./657/2017</a>	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,5th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	<a href="#">AB/1476/2024</a> B/O	A. SHREWAS SINGH <b>Versus</b> THE STATE OF ASSAM,	MR. A BHATTACHARYA MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
<b>ADMISSION</b>				
52	<a href="#">WP(C)/4606/2020</a> PART-HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.
<b>ORDERS</b>				
53	<a href="#">I.A.(CrI.)/292/2024</a> WITH LCR (FOUR FILES), B/O in CrI.A./87/2024 <b>WITH</b> <a href="#">CrI.A./87/2024</a>	MD. ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD. ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM  MR. A ROSHID MS. T BEGUM	PP, ASSAM  PP, ASSAM
<b>QUASHMENT</b>				
54	<a href="#">CrI.Pet./280/2023</a> WITH LCR (TWO FILES), B/O	MANASH GOGOI <b>Versus</b> SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA
55	<a href="#">CrI.Pet./87/2024</a> FIXED	MANAB JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR L KALITA (R-2) PP, ASSAM
56	<a href="#">CrI.Pet./93/2024</a> WITH LCR ONE FILE (SCANNED), B/O	ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR A HOSSAIN	MR. S N ADHYAPAK (R-2) MS. B DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
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9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR H R CHOUDHURY	03-06-2024	To	05-06-2024
18)	MR. T ISLAM	03-06-2024	To	15-06-2024
19)	MR D K MISHRA	05-06-2024	To	05-06-2024
20)	MR B PRASAD	03-06-2024	To	07-06-2024
21)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
24)	MR. FIRUZ KHAN	05-06-2024	To	05-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
51	<a href="#">Crl.Rev.P./131/2024</a> FIXED	HANIF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	MR. A K PURKAYASTHA (R-2) MR. B RAHMAN (R-2) PP, ASSAM
<b>BAIL HEARING</b>				
52	<a href="#">AB/856/2024</a> WITH OFFICE NOTE, FIXED	ANSER ALI @ AMSER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. N J DUTTA (INFORMANT) MR N AHMED (INFORMANT) MR G P CHETIA (INFORMANT) MR. M M ZAMAN (INFORMANT) MR A BASUMATARY (INFORMANT) PP, ASSAM
53	<a href="#">AB/1226/2024</a> B/O	RATAN DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR H P GUWALA MR. A BORO H. DAIMARY	PP, ASSAM
54	<a href="#">AB/1326/2024</a> FIXED	KAMAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
55	<a href="#">AB/1371/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHJALAL <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
56	<a href="#">AB/1413/2024</a> (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST), FIXED	SALEHA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>ORDERS</b>				
57	<a href="#">Crl.A./424/2023</a> Q Y 8 M 5 D :WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/1115/2023</a> in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.  ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN  MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM  PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
24)	MR. FIRUZ KHAN	05-06-2024	To	05-06-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 24]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WP(C)/5223/2022</a>	VIJAY KUMAR L AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

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BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

5	<a href="#">I.A.(CrI.)/1032/2023</a> FIXED in AB/3282/2023 <b>WITH</b> <a href="#">AB/3282/2023</a>	JIABUR RAHMAN <b>Versus</b> HABIBUR RAHMAN AND 2 ORS  HABIBUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY  MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR A W AMAN   PP, ASSAM
6	<a href="#">I.A.(CrI.)/502/2024</a> BA/3774/2023 (D/O), FIXED in Bail Appln./3774/2023	IRFAN KHAN <b>Versus</b> THE STATE OF ASSAM,	MR. M A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
56	<a href="#">WP(C)/5156/2023</a> FIXED	NOOR AHMED LASKAR AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 05/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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22)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
23)	MD. I HUSSAIN	05-06-2024	To	14-06-2024





# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

**[SUPPLEMENTARY CAUSE LIST]**

**[ FOR WEDNESDAY, THE 5<sup>TH</sup> DAY OF JUNE, 2024 ]**

**(AT 02:00 P.M.)**

**BEFORE**

**HON'BLE MRS. JUSTICE MARLI VANKUNG**

**[COURT NO: 19]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM ]**

## **ADMISSION**

1. WP(C) 248/2022 FIXED	RAJIV KALITA <b>VERSUS</b> THE STATE OF AP AND 9 ORS	KHOGEN BUI PARSWAJYOTI DAS NAIR G ALAM H ROHMAN	MUK PERTIN, SR. ADV GA(AP) SC GAUHATI HIGH COURT
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